

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Ramesh Kumar, Presiding Officer, Labour Court, Jamshedpur.
2. Mr. Anuj Kumar No. I, Presiding Officer, Labour Court, Bokaro.
3. Ms. Prem Lata Tripathi, Presiding Officer, Labour Court, Dhanbad.
4. Mr. Dinesh Rai, Presiding Officer, Labour Court, Hazaribagh.
5. Mr. Sanjay Pratap, Presiding Officer, Labour Court, Deoghar.
6. Mr. Gopal Pandey, Presiding Officer, Labour Court, Ranchi.
7. Mr. Sanjay Kumar No. 2, District & Additional Sessions Judge, Khunti.
8. Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
9. Ms. Sanjeeta Srivastava, Additional Principal Judge, Additional Family Court, Ranchi.
10. Mr. Pawan Kumar No. I, District & Additional Sessions Judge, Bokaro.
11. Mr. Manoj Chandra Jha, District & Additional Sessions Judge, Giridih.
12. Mr. Surya Bhushan Ojha, District & Additional Sessions Judge-cum-Spl. Court, elected M.P. & M.L.A., Chaibasa.
13. Mr. Shatrunjay Kumar Singh, District & Additional Sessions Judge, Dumka.
14. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./M.L.A., Ranchi.
15. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
16. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Jamtara.
17. Mr. Srish Dutta Tripathi, Special Judge, POCSO Act, Jamshedpur.
18. Mr. Surendra Nath Mishra, Additional Principal Judge, Additional Family Court, Dhanbad.
19. Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
20. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
21. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
22. Mr. Shyam Nandan Tiwary, District & Additional Sessions Judge, Deoghar (Madhupur).
23. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum-Spl. Court, elected M.P. & M.L.A., Daltonganj.
24. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
25. Mr. Ramesh Chandra, District & Additional Sessions Judge, Dumka.
26. Mr. Manish Ranjan, Additional Judicial Commissioner-cum- Spl. Judge, Offences under SC & ST Act, Ranchi.
27. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge, Giridih.
28. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
29. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
30. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
31. Mr. Manish, Additional Judicial Commissioner-cum-P.O., MVACT, Ranchi.
32. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Koderma.
33. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
34. Mr. Niraj Kumar Vishwakarma, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dhanbad.

Sub.:- Nomination of Judicial Officers for attending One day **“Workshop on Labour Laws (W-03)” for Presiding Officers of Labour Courts and Senior Officers of District Judge Cadre**, scheduled to be held on **24th November, 2024 at Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid One day **“Workshop on Labour Laws (W-03)” for Presiding Officers of Labour Courts and Senior Officers of District Judge Cadre**, scheduled to be held on **24th November, 2024 at Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for attending the Workshop at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid programme.

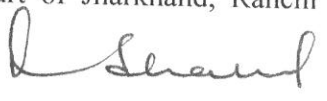
No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/- Ram Sharma
Registrar (Administration)

Memo No. 5210 /Apptt.

Dated, Ranchi, the 14/11/2024

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to letter bearing No. 1127/JAJ dated 25.10.2024 of the Academy / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


14.11.24
Registrar (Administration)